

INDUSTRIAL ALL RISK POLICY- ADD ON WORDINGS

MODIFICATION COSTS AND EXPENSES FOR INCOMPATIBILITY OF EQUIPMENT

The Insurance by this Section is extended to cover the cost or expense of

(i) modification of equipment including computer and ancillary equipment (the equipment) being the damaged equipment or undamaged equipment.

and or

(ii) the replacement restoration or recompilation of computer records where there results in the event of the loss incompatibility between the replacement equipment and the existing equipment and or the computer records.

Where a claim under (i) or (ii) above shall occur then the basis of settlement shall be whichever is the lesser of the two amounts to achieve compatibility in the event that the loss of the equipment insured by this Policy has resulted in undamaged Computer Records being unavoidably incompatible with the replaced equipment.

The liability of the Insurer shall not exceed the Inner Limit of Liability stated in the Specification